

(1/7)

High Court of Jammu and Kashmir at Srinagar

ORDER

No:- 708

Dated :- 28/08/2017

Sanction is hereby accorded to the grant of Annual Increment in favour of the following Judicial Officers with effect from the dates shown against their respective names:-

Sr. No.	Name of the Officer S/Shri	Grade	Date of Increment	Rate of Increment	Raising of basic Pay
1)	Sanjeev Gupta, Special Judge Anti-Corruption, Jammu.	57700-1230-58930-1380-67210-1540-70290	01.09.2017	1540/-	68750-70290
2)	Kishore Kumar, Principal District Judge, Kulgam	57700-1230-58930-1380-67210-1540-70290	01.08.2017	1380/-	65830-67210
3)	Ms Bala Jyoti, Additional Distt. Judge (Bank Cases), Jammu	57700-1230-58930-1380-67210-1540-70290	01.08.2017	1380/-	65830-67210
4)	Subash Chander Gupta, PO, MACT, Srinagar	57700-1230-58930-1380-67210-1540-70290	01.09.2017	1380/-	65830-67210
5)	P.D.Kotwal, 2 <sup>nd</sup> Additional District & Sessions Judge, Jammu	57700-1230-58930-1380-67210-1540-70290	01.07.2017	1380/-	64450-65830
6)	Ravinder Nath Wattal, Member Secretary State Legal Service Authority.	51550-1230-58930-1380-63070	01.08.2017	1380/-	61690-63070
7)	Parvaiz Hussain Kachroo ADJ, Srinagar	51550-1230-58930-1380-63070	01.08.2017	1380/-	61690-63070
8)	Mohinder Kumar Sharma Principal District & Sessions Judge, Bhandarwah	51550-1230-58930-1380-63070	01.08.2017	1380/-	61690-63070
9)	Zubair Ahmad Raza, Principal District & Sessions Judge, Poonch	51550-1230-58930-1380-63070	01.08.2017	1380/-	60310-61690

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